

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.221 - CP(CAA)/41(AHM)2021  
in  
CA(CAA)/24(AHM)2021  
Item No.222 – IA 67 of 2022

**Proceedings under Section 230-232**

**IN THE MATTER OF:**

Nilkamal Limited

.....Applicant

.....Respondent

**Order delivered on 01/12/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Dharmishta Raval, Adv.  
For the Respondent :

**ORDER**

**IA 67 of 2022**

Due to paucity of time, as the Members are holding Special Bench in post lunch session, adjourned to 07.12.2022

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**